GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 832

TO BE ANSWERED ON THE 7TH FEBRUARY, 2017/ MAGHA 18, 1938 (SAKA)

CYBER CRIME AND ECONOMIC OFFENCE

832. DR. BHARATIBEN D. SHYAL: DR. KIRIT P. SOLANKI: PROF. CHINTAMANI MALVIYA: PROF. PREM SINGH CHANDUMAJRA: SHRI SUBHASH PATEL: DR. RAVINDRA KUMAR RAY: SHRIMATI RAKSHATAI KHADSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cyber crimes and economic offences have increased considerably during the last three years;

(b) if so, the details thereof indicating the number of cases reported during the said period, State-wise;

(c) whether the Government has decided to set up special police stations and laboratories to deal with cyber crime cases in every district of the country;

(d) if so, the details thereof;

(e) whether the Government proposes to arrest and minimize the increasing number of cyber crime cases especially those concerning illiterate or innocent civilians who share their bank account details to a fake call and due to increasing use of digital transaction; and

(f) if so, the details thereof along with the measures taken to check cyber crimes due to increase use of net banking and digital transactions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (f): The State/UT wise details of cyber crimes including the crimes related economic offences for 2013, 2014 & 2015 registered in National Crime Record Bureau (NCRB) are at Annexure- I. Government has taken many initiatives / measures to spread awareness to check cyber crimes such as regular advisories by ICERT (Indian Computer Emergency Response Team), Digishala Awareness Campaign, Digital Financial Inclusion Awareness and Access (Digital Jagriti), Educational TV channel "DigiShala", etc. The Government has also decided to establish a centre for Cyber Crime Prevention against Women & Children (CCPWC).

Statement in regard to Lok Sabha Unstarred question No. 832 for reply on 07.02.2017 regarding Cyber Crime and Economic Offence

SL	State/UT	2013*	2014#	2015#
1	Andhra Pradesh	651	282	536
	Arunachal			
2	Pradesh	10	18	6
3	Assam	154	379	483
4	Bihar	139	114	242
5	Chhattisgarh	101	123	103
6	Goa	58	62	17
7	Gujarat	77	227	242
8	Haryana	323	151	224
	Himachal			
9	Pradesh	28	38	50
	Jammu &			
10	Kashmir	46	37	34
11	Jharkhand	26	93	180
12	Karnataka	533	1020	1447
13	Kerala	383	450	290
14	Madhya Pradesh	342	289	231
15	Maharashtra	907	1879	2195
16	Manipur	1	13	6
17	Meghalaya	17	60	56
18	Mizoram	0	22	8
19	Nagaland	0	0	0
20	Odisha	104	124	386
21	Punjab	156	226	149
22	Rajasthan	297	697	949
23	Sikkim	0	4	1
24	Tamil Nadu	90	172	142
25	Telangana	-	703	687
26	Tripura	14	5	13
27	Uttar Pradesh	682	1737	2208
28	Uttarakhand	27	42	48
29	West Bengal	342	355	398
	TOTAL STATE(S)	5508	9322	11331
30	A & N Islands	18	13	6
31	Chandigarh	11	55	77
32	D&N Haveli	0	3	0
33	Daman & Diu	1	1	1
34	Delhi UT	150	226	177
35	Lakshadweep	0	1	0
36	Puducherry	5	1	0
	TOTAL UT(S)	185	300	261
	TOTAL (ALL			
	INDIA)	5693	9622	11592

State/UT-wise total number of cases registered under cyber crime during 2013-2015

Source: Crime in India

* Includes cases registered under IT Act and related section of Indian Penal Code involving computer as medium/target

Includes cases registered under IT Act, related sections of Indian Penal Code and Special & Local Laws (involving computer as medium/target)